

**CONTRACTS GIVEN TO NATIONAL BUILDINGS CONSTRUCTION CORPORATION**

\*608. SHRI R. N. KAKATI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether instructions have been issued to the C.P.W.D. authorities that encouragement should be given to the National Buildings Construction Corporation by awarding construction works; and

(b) if so, the number of contracts awarded by the C.P.W.D. to the National Buildings Construction Corporation during the years 1960-61 and 1961-62?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) No. But the National Buildings Construction Corporation are being awarded works on a competitive basis and consistent with their capacity.

(b) The information is being collected and will be laid on the Table of the Sabha. It may, however, be stated that contracts of the approximate value of about Rs. 3 crores have been given by the C.P.W.D. to the National Buildings Construction Corporation up till now.

**HORTICULTURAL OPERATION IN CENTRAL VISTA**

\*609. SHRI R. N. KAKATI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether any horticulture work is in operation in the Central Vista, New Delhi; and

(b) if so, what are the details thereof?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) and (b) In implementation of one of the recommendations

of the Ad hoc Committee on Sub-soil Water Table Conditions in New Delhi, the Central Vista lawns measuring about 100 acres are being regraded at an estimated cost of Rs. 6.44 lakhs. The work of regrading the lawns has been taken up to ensure quick drainage of rain water and to arrest the rise of sub-soil water table in the area.

**दण्डकारण्य में पुनर्वास**

६६०. श्री विमल कुमार मन्नालालजी चौरड़िया : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) दण्डकारण्य योजना के अधीन बसने के लिये हर साल कितने व्यक्ति आये ;

(ख) उपरोक्त भाग (क) में उल्लिखित व्यक्तियों में से कितने वापस चले गये ;

(ग) उपरोक्त भाग (ख) में उल्लिखित व्यक्तियों में से (१) कितने फिर वापस आ गये और (२) कितने वापस नहीं आये ; और

(घ) उपरोक्त भाग (ग) (२) में उल्लिखित व्यक्तियों पर कितनी राशि व्यय हुई थी ?

†[RESETTLEMENT IN DANDAKARANYA

660. SHRI V. M. CHORDIA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) how many persons came every year to settle under the Dandakaranya Scheme;

(b) how many of the persons referred to in part (a) above went back;

(c) how many of the persons referred to in part (b) above (i) returned and (ii) did not return; and

(d) what was the amount spent on the persons referred to in part (c) (ii)?

† [ ] English translation.